

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2612/2010

(From the judgement and order dated 28/04/2009 in
363/2001 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

TTR No.

COMMR.OF TRADE TAX,U.P.

Petitioner(s)

VERSUS

M/S GOVIND VANASPATI P.LTD.& ANR.

Respondent(s)

(With office report for directions)

Date: 06/05/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
(IN CHAMBERS)

For Petitioner(s) Mr. Ameet Siingh, Adv.
Ms. Pareena Swarup, Adv.
Mr. Akbar Aapdi, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s) Mr. V. Sushant, Adv.
Mr. Ranjan Kumar Pandey, Adv.

UPON hearing counsel the Court made the following
O R D E R

In the order dated March 28, 2011, in place of
respondent no.1, respondent no.2 shall be corrected and
read accordingly.

(N.S.K. Kamesh)
Court Master(Renu Sharma)
Court Master